

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No.169/7/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2020

Name of the Company:

Canara Bank  
V/s  
Nakoda Ltd

Section:

Section 7 of the Insolvency and Bankruptcy Code

**ORDER**

Learned Counsel Mr. Jaimin Dave appeared for the Corporate Debtor.

No one appeared for the Financial Creditor.

Pleadings are complete.

Matter stands adjourned for hearing on 03.08.2020.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)  
Dated this the 7th day of July, 2020

PC

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)